

HIGH COURT OF SIKKIM

Record of proceedings

W.P. (C) No. 61 of 2022

PEMA NAMGYAL

.... PETITIONER

VERSUS

STATE OF SIKKIM & ORS.

.... RESPONDENTS

Date: 30.07.2024

CORAM

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Petitioner : Mr. T. R. Barfungpa, Advocate.
Ms. Parvin Manger, Advocate.
Ms. Lahamu Bhutia, Advocate.

For Respondent : Mr. Sujan Sunwar, Assistant Government
Nos. 1 & 2. Advocate.

For Respondent : Mr. B. Sharma, Senior Advocate.
No. 3 Mr. B.N. Sharma, Advocate.
Ms. Shreya Sharma, Advocate.

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1. The learned counsel for the petitioner submits that the petitioner had approached the relevant authority for compensation and in view of the same, the petitioner would like to withdraw the present Writ Petition (C) No. 61 of 2022. Permission granted. If the petitioner is aggrieved by the order passed on the application for compensation he may approach the relevant authority for appropriate action as per law.

2. The Writ Petition (C) No. 61 of 2022 stands disposed as withdrawn. Pending Interlocutory Application also stands disposed of accordingly.

Judge